

Development of State Highways of Assam

2734. SHRIMATI NAZNIN FARUQUE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any plan for the development of State Highways of Assam during the Twelfth Five Year Plan period;

(b) if so, the details thereof; and

(c) the funds earmarked by the Planning Commission and the Ministry of Finance for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The development and maintenance of State roads is entrusted with the concerned State Governments.

However, this Ministry has taken up Special Accelerated Road Development Programme in the North East (SARDP-NE) Phase 'A' for development of roads in the NE region, which *inter-alia* includes development of 1,179 km of NHs and 177 km of State roads in the State of Assam. The total fund requirement under SARDP-NE for the Twelfth Five Year Plan is Rs. 25,400 crore. State-wise allocations of funds under SARDP-NE are not made.

Besides, in order to ensure balance developments State roads (other than rural roads), the Government provides funds to the State/Union Territory (UT) Governments under Central Road Fund (CRF) scheme and centrally sponsored schemes under Inter-State Connectivity and Economic Importance (EI and ISC). During 2012-13 Rs. 46.02 crore has been allocated to the State of Assam under CRF scheme.

Land acquisition procedures

2735. SHRI AMBETH RAJAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has completed land acquisition procedures for all of its road projects in the country;